To,

1. The Director General, Narcotics Control Bureau, Ministry of Home Affairs, West Block No.1, Wing No. S, R. K. Puram, New Delhi – 110066

2. The Director General, Directorate of Revenue Intelligence, ‘D’ Block, I. P. Bhawan, I. P. Estate, New Delhi – 110002

3. The Director General, Directorate General of Goods & Service tax Intelligence, West Block, VIII, Wing No.VI, 2nd Floor, R. K. Puram, New Delhi – 110066

4. The Commissioner, Directorate of Legal Affairs, 4th Floor, Rajendra Bhawan, 210, Deendayal Upadhyay Marg, New Delhi – 110002

5. The Additional Director General, Directorate General of System, Risk Management Centre of Customs, 13, Sir Vithaldas Thackersey Marg, opp Patkar hall, New Marine Lines, Mumbai-400020

6. All Chief Commissioners/Commissioners, Customs, Customs (Prev.), Goods & Service Tax, Goods & Service Tax (Audit).

Sir/Madam,

Sub: Legal Verification in respect of AEO T2 application under Indian AEO Programme-reg

Please refer to the letter F. No. 450/179/2009-Cus IV (Pt) dated 02.01.2017 issued by the Director customs and letter F. No. 1380/65/2016 dated 11.01.2017 of AEO PM DGM on the above subject matter and Para iv of CBEC Circular No.03/2018-Customs dated 17.01.2018 (available on CBEC website, (Home-Department Officers-> System/Home-> Public Information-> Indian AEO Programme).

2. The list of branches of the following applicants is enclosed as Annexure A
<table>
<thead>
<tr>
<th>Sr. No.</th>
<th>Name of AEO Applicant</th>
<th>Address</th>
<th>Type of Status Applied</th>
</tr>
</thead>
<tbody>
<tr>
<td>01</td>
<td>M/s. Bharat Electronics Limited, Bangalore</td>
<td>Bharat Electronics Limited, Jalahalli Post, Bangalore-560013</td>
<td>T2</td>
</tr>
</tbody>
</table>

3. In this regard, it is also requested that details regarding below mentioned points may be intimated to this office positively within 14 days of receipt of this letter vide post or through e-mail address given above (header of the letter).

   i) Show cause notice issued to them during last three financial years involving fraud, forgery, outright smuggling, clandestine removal of excisable goods or cases where Service Tax has been collected from customers but not deposited to the Government.

   ii) Case wherein prosecution has been launched or is being contemplated against the applicant or its senior management.

   iii) Whether there are any disputed duty demanded or drawback demanded or sought to be denied, in all show cause notices issued under the Customs Act, 1962 (other than those mentioned in Point i & ii above) during the last three financial years. The ratio of such disputed duty demanded or drawback demanded or sought to be denied may be provided.

4. The details may include issue in brief, date of SCN/order and revenue implication. In case this applicant has come to any adverse notice of the department/Govt., details may please be communicated. In case any fresh/new SCN is issued in future, the same may be intimated/endorsed to this office, so that the status/accreditation can be reviewed.

5. These details are necessary to run a background check on compliance record submitted by the party for the last three years in terms of Para 3.2 of the said circular. In case no reply is received within the aforesaid stipulated time period it will be presumed that you have no objection in granting ‘AEO’ status to the applicant.

6. Moreover, if any incidence of dis-reputation of the applicant comes to your notice now or in future, the same may also be informed to this office e-mail id ccu-cusbr@nic.in.

भवदीय/Yours faithfully,

[Signature]

[ cams. कुलकर्णी / A.S.KULKARNI]
NODAL OFFICER / JOINT COMMISSIONER (CCO)
BANGALORE CUSTOMS ZONE

Encl: Annexure- A (List of Branches)
### ANNEXURE A

<table>
<thead>
<tr>
<th>Sr. No.</th>
<th>Name of AEO Applicant/PAN Number</th>
<th>List of Locations</th>
</tr>
</thead>
<tbody>
<tr>
<td>01</td>
<td>M/s. Bharat Electronics Limited, Bangalore/AAACB5985C</td>
<td>As per Annexure-I</td>
</tr>
</tbody>
</table>
BANGALORE COMPLEX
(STD Code: 080)
Bharat Electronics Limited
Jalahalli Post
Bengaluru – 560013
Phone : 28382626
Fax : 28380266

GHAZIABAD (STD Code: 0120)
Bharat Electronics Limited
Site IV, Sahibabad Indl Area,
Bharat Nagar Post,
Ghaziabad-201010, (UP)
Phone : 2777707
Fax : ED 2776730
MM 2776000

KOTDWARA (STD Code: 01382)
Bharat Electronics Limited
Dist. PauriGarhwal,
Kotdwara – 246149 (Uttarakhand)
Phone : 231171 to 231178
Fax : GM 231132
MM 231156
Mktg 231135

Annexure-I
Annexure-II
Point-13
MACHILIPATNAM
(STD Code: 08672)
Bharat Electronics Limited
Post Box No. 26,
Ravindranth Tagore Road,
Machilipatnam – 521001
Phone : 223581 to 82, 228792, 223256
Fax : 222640

CORPORATE OFFICE
(STD Code: 080)
Bharat Electronics Limited
Outer Ring Road, Nagavara
Bengaluru – 560045
Phone : 25039300/67009300
Fax : 25039305
Website : www.bel-india.com

PANCHKULA (STD Code: 0172)
Bharat Electronics Limited
Plot No.405, Industrial Area,
Phase 3, Panchkula – 134113
(Haryana)
Phone : 3937252, 2591528, 3937400
Fax : GM 2594548/2591463
NAVI MUMBAI (STD Code: 022)
Bharat Electronics Limited
Pl.No. L-1, M.I.D.C Indl Area,
TalojaNavi Mumbai - 410208
Phone : 27412701 (8 lines)
Fax : GM 27412888
MM 27412887

PUNE (STD Code: 020)
Bharat Electronics Limited
NDA Road, Pashan,
Pune - 411021
Phone : 22903000 / 25865400
Fax : GM 25865577\22903322
MM 25865729
Gen 22903322
CHENNAI (STD Code: 044)
Bharat Electronics Limited
Post Box No. 981, Nandambakkam
Chennai – 600089
Phone : 22326906
Fax : GM 22326905
MM 22325716  Mktg 22325024

HYDERABAD (STD Code: 040)
Bharat Electronics Limited
Industrial Estate, Nacharam,
Hyderabad - 500076
Phone : 27194700
Fax : GM 27171406
Mktg 27151228